

SPECIAL BENCH
COURT - II

O-210

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/178(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 30TH AUGUST, 2023, 02:00 P.M

IN THE MATTER OF	STATE BANK OF INDIA VS ISWARI PRASAD TANTIA
UNDER SECTION	SECTION 95(1)

Appearance (via video conferencing/physically)

Ms. Urmila Chakraborty, Adv.] For the Respondent/Personal Guarantor
Mr. Raghunath Ghosh, Adv.]

ORDER

1. Ld. Counsel for the parties present.
2. Due to paucity of time, this matter could not be taken up for hearing.
3. List the matter on **18.10.2023**.

Balraj Joshi
Member (Technical)

Bidisha Banerjee
Member (Judicial)